

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10288/2006

(From the judgement and order dated 11/11/2005 in RSA No. 3595/2002 of the
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BABU SINGH & ORS.

Petitioner(s)

VERSUS

RAM SAHAI @ RAM SINGH

Respondent(s)

(With appln(s) for stay, appln. to summon the trial court record
in Suit No.186/97 and exemption from filing O.T. and with prayer
for interim relief)
(FOR FINAL DISPOSAL)

Date: 15/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Viraj Dattar,Adv.
Mr. Vineet Jhanji,Adv.
Ms. Jyoti Mendiratta,Adv.

For Respondent(s) Ms. N. Shoba,Adv.
Mr. Sri Ram J. Thalapathy,Adv.
Mr. V. Adhimoolam,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties at length, the
Court reserved its judgment.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER